

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 09th October, 2014
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
ON DEFAULT				
1.	Original Application No. 87/2014 (WP 2359/2010) (THC)	Tulsi Advani Vs. State of Rajasthan & Ors.	Mr. Rajendra Kumar Sharma Adv.	
2.	Original Application No. 88/2014 (WP 2356/2013) (THC)	Mehmord Ali Vs. State of Rajasthan & Ors.	Mr. Dharmendra Jain Adv.	
3.	Original Application No. 90/2014 (WP 9022/2007) (THC)	Bhunda Khan Vs. State of Rajasthan & Ors.	Mr. H.P. Singh Adv.	
4.	Original Application No. 95/2014 (WP 7442/2012) (THC)	Sunil Kumar Agrawal Vs. State of Rajasthan & Ors.	Mr. Anurag Sharma Adv.	
5.	Original Application No. 96/2014 (WP 1952/2012) (THC)	M/S Vimal Grit Udyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv.	
6.	Original Application No. 98/2014 (WP 1111/2012) (THC)	M/S Rao Yogendra Grit Udhyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv.	
7.	Original Application No. 99/2014 (WP 11122/2011) (THC)	Raj Srinarain meena & Ors. Vs. State of Rajasthan & Ors.	Mr. Madu Meena Adv.	